

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 105
(IB)-350(PB)/2021

IN THE MATTER OF:

Mr. Amit Joshi & Ors. ... Petitioner/Applicant
v.
Gayatri Infra Planners Pvt Ltd. ... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP).

Order delivered on 23.05.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. SH. ATUL CHATURVEDI
HON'BLE MEMBER (T)

(HEARING THROUGH PHYSICAL MODE AND VC)

PRESENT:

For the RP : Mr. Nilesh Sharma, RP

ORDER

New IA-2849/2023

This is the First Periodical Report filed by the RP, the same is taken on record, subject to all just exceptions. The office is directed to maintain the record and put up the same before the Bench at the time of final disposal.

-sd-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-
(SH. ATUL CHATURVEDI)
MEMBER (TECHNICAL)

23.05.2023
Vinod Arora